

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/330/2020
MA. 350/188/2020
MA. 350/314/2020

Date of order: 19.04.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

KAUSHIKI NANDAN MALLICK & ORS.
VS.
DOORDARSHAN

For the Applicant : None

For the Respondents : Mr. S. Paul, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant on earlier several occasions even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.


(Dr. Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

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